

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
EXECUTION APPLICATION NO. 45 OF 2024
IN
ORIGINAL APPLICATION NO. 498 OF 2015

IN THE MATTER OF :

GANESH SINGH PANCHAL

...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS.

...RESPONDENTS

INDEX

<u>SR NO.</u>	<u>PARTICULARS</u>	<u>PG NO.</u>
1.	RESPONSE ON BEHALF OF RESPONDENT NO. 2/ SECRETARY, ENERGY (STATE OF UTTARAKHAND) ALONG WITH AFFIDAVIT.	1-10
2.	<u>ANNEXURE-1</u> The true copy of Order dated 09.08.2017 passed by this Hon'ble Tribunal in O.A. No. 498 of 2015.	11-13
3.	<u>ANNEXURE-2</u> The true copy of Order dated 05.06.2018 issued by the Government of Uttarakhand.	14-15
4.	<u>ANNEXURE-3</u> The true copy of the aforesaid letter dated 29.09.2022.	16-18
5.	<u>ANNEXURE-4</u> The true copy of the letter dated 03/01/2025.	19
6.	<u>ANNEXURE-5</u> The true copy of the letter dated 07/01/2025.	20-21
7.	<u>ANNEXURE-6</u>	22

	The true copy of the email dated 09/01/2025.	
8.	<u>ANNEXURE-7</u> The true copy of the letter dated 10/01/2025.	23-28
9.	<u>ANNEXURE-8</u> The true copies of letters dated 16/01/2025, 20/01/2025 of Government of Uttarakhand and OM. No. 389/UJVNL/01/P.N./C-18 dated 20.01.2025 issued by Managing Director, UJVNL Ltd. and Director Energy Cell.	29-31
10.	<u>ANNEXURE-9</u> The true copy of Inspection Report dated 27.01.2025 on assessment of e-flow for Loharkhet Small Hydroelectric Project.	32-36
11.	<u>ANNEXURE-10</u> The true copy of the letter dated 14/02/2025	37

FILED BY:



[ARJUN GARG]
 ADVOCATE FOR RESPONDENT NO. 2
 F-2, 2nd Floor, Lajpat Nagar-3
 New Delhi-110024, Mob: 9971796913
 Email: arjun.garg@agalaw.in

NEW DELHI

DATED:14.02.2025

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
EXECUTION APPLICATION NO. 45 OF 2024
IN
ORIGINAL APPLICATION NO. 498 OF 2015

IN THE MATTER OF :

GANESH SINGH PANCHAL ...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS. ...RESPONDENTS

RESPONSE ON BEHALF OF RESPONDENT NO. 2/ SECRETARY,
ENERGY (STATE OF UTTARAKHAND)

IT IS MOST RESPECTFULLY SHEWETH:

1. That the present Application has been filed by the Applicant complaining about discharge of water in river violating the minimum requirements of continuous e-flow of rivers in the operational hydro electric projects as per the directions issued by this Hon'ble Tribunal vide Order dated 09.08.2017.

The true copy of Order dated 09.08.2017 passed by this Hon'ble Tribunal in O.A. No. 498 of 2015 is annexed herewith and marked as **ANNEXURE "1"** [Pg. 11 to. 13]

2. That the present Response is being filed in compliance of Order dated 15.01.2025 passed by this Hon'ble Court.

3. That the Loharkhet Small Hydroelectric Project (4.8 MW) is a Run of the river project developed by M/s Parvatiya Power Limited. Loharkhet Small Hydroelectric Project(SHP) (“**Project in question**”) is located in Kapkot Block of Bageshwar District of Uttarakhand. It may be noted that the diversion site of the project is about 2.5 Km upstream from the power house. 03 (three) units of 1.6 MW each have been installed for power generation in the project.
4. That it may also be noted that pursuant to Order dated 09.08.2017 passed by this Hon’ble Tribunal in M.A. No. 628/2016 the Government of Uttarakhand vide their Order dated 05.06.2018 directed all the hydro project developers in the State of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects. The true copy of Order dated 05.06.2018 issued by the Government of Uttarakhand is annexed herewith and marked as **ANNEXURE “2”** [Pg. **14 to. 15**]
5. That it may be clarified respectfully that average lean season flow is determined on the basis of the available data of the Detailed Project Report (DPR). In the present case data of four years i.e. 2013 to 2016 is available in the DPR of the aforesaid project. It may be further submitted that the aforesaid project is operational since the year 2008, however the said project was sanction in the times of undivided Uttar Pradesh. The original DPR is not available. This data of four years is contained in the revised DPR for capacity enhancement from 4.8 MW (Mega Watt) to 7.8 MW, which was sanctioned by Energy Department, Government of Uttarakhand vide letter dt. 29.09.2022. The true copy of the aforesaid

letter dated 29.09.2022 is annexed herewith and marked as **ANNEXURE “3” [Pg. 16 to. 18]**

6. That it is submitted that as per the aforesaid revised DPR of Loharkhet SHP, the average lean season flow from December to March is 1.38 Cumec. As stated in the preceding paragraph this average lean season flow is based on four-year discharge data from 2013 – 2016.
7. That it is submitted that average lean season flow of the Project in question is 1.38 Cumec, and 15% of the same 0.21 Cumec, which is mandatory to be maintained for e-flow from the Project as per the aforesaid GO dated 05.06.2018.
8. That it may be respectfully submitted that there is no prescribed methodology for calculating the average lean season flow. Generally, it is calculated on the basis of lean season flow of last 10 years or on the basis of availability of data which may be more or less than 10 years. Generally, the months from December to March of any year is considered as lean season.
9. That it may be submitted that in this regard letter dt. 03/01/2025 was sent to Managing Director, UJVNL by Respondent no. 6 (Uttarakhand State Pollution Control Board), along with the copy of the aforesaid Execution Application. In the said letter dt. 03/01/2025 it was stated that the inspection of the plant of the respondent no. 4 was carried out on 16/12/2024. It was found in the said inspection that discharge measurement instrument has not been established at the intake point. It was also stated in the said letter that it was apprised by the representative

of the Respondent no. 4 that during operation of the plant, 15 percent of the load of the plant is reduced by 15 percent and 15 percent water flows into the river as overflow, which is controlled by the gate at the intake point. The true copy of the letter dated 03/01/2025 is annexed herewith and marked as **ANNEXURE“4” [Pg. 19]**

10. That in response to the aforesaid letter dt. 03/01/2025 of Respondent no. 6 information was sought from the Respondent no. 4 herein by Energy Cell, Government of Uttarakhand vide its letter dt. 07/01/2025 (erroneously written as 07.01.2024) about the detailed mechanism to calculate e-flow and procedure of e-flow release from the project, which was submitted to Energy Cell, Government of Uttarakhand. It may be submitted that the discharge data of minimum e-flow is submitted on monthly basis by the Respondent no. 4 about the aforesaid project to the Energy Cell, Government of Uttarakhand and in turn this data is submitted to Respondent no. 6 on monthly basis. The true copy of the letter dated 07/01/2025 is annexed herewith and marked as **ANNEXURE “5” [Pg. 20 to. 21]**

11. That Respondent no. 4 replied to the aforesaid letter dt. 07/01/2025 vide e-mail dt. 09/01/2025 along with the information about average lean season flow from September 2021 to November 2023 and e-flow data for the month of September, October & November 2024. The true copy of the email dated 09/01/2025 is annexed herewith and marked as **ANNEXURE “6” [Pg. 22]**

12. That it was explained by the Respondent no. 4 in the aforesaid e-mail dt. 09/01/2025 as follows –

We like bring in your notice that is past we had installed the measurement equipment, but due to flood it got washed away. We assure you that we are taking immediate corrective actions to ensure compliance with the GoUK order dated 05.06.2018, which mandates strict adherence to the prescribed e-flow requirements for maintaining river ecology and other related purposes.

In response to your request, we are submitting the following procedure for calculating e-flow in the absence of measurement equipment and the mechanism for its release from the Loharkhet SHP:

- *As per design data for generating 1 KW, we require a flow of 0.0006 cubic meters per second (qmec).*
- *During the lean period, average water flow is around 1.473 qmec. 15% of the lean period water flow is calculated to be 0.221 qmec.*
- *To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 qmec. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.*

We are in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.

13. That the aforesaid information submitted by e-mail dt. 09/01/2025 of Respondent no. 4 was provided to Respondent no. 6 vide letter dt. 10/01/2025 of Managing Director, UJVNL (Government company of State of Uttarakhand under Energy Department) and Director, Energy

Cell, Government of Uttarakhand with the comment that on the basis of study of the records and the response dt. 09/01/2025 it has been found that average lean season flow of the project is about 1.40 Cumec. and as per order dt. 05/06/2018 of Government of Uttarakhand the minimum e-flow would be 0.21 Cumec. it was further stated in the said letter dt. 10/01/2025 that monthly information about minimum e-flow on the aforesaid basis is provided by the Respondent no. 4 herein. The true copy of the letter dated 10/01/2025 is annexed herewith and marked as **ANNEXURE “7”** [Pg. 23 to. 28]

14. That it is submitted that in compliance of the Order dated 15.01.2025, and the letters dated 16/01/2025 and 20/01/2025 of Government of Uttarakhand the Managing Director, UJVNL Ltd. and Director Energy Cell issued an OM (Office Memorandum) dated 20.01.2025 constituting a committee for site inspection of Loharkhet Small Hydroelectric Project (4.8 MW) of M/s Parvatiya Power Limited to measure and assess the minimum environmental flow being released from the project. The Committee comprised of

- i) Mr. Gopal Singh, Executive Engineer (Civil), UJVNL, and
- ii) Shri Amit Kumar, Assistant Engineer (Civil), UJVNL.

It was further directed that the Committee must submit the Report of the said site within a week.

The true copies of letters dated 16/01/2025, 20/01/2025 of Government of Uttarakhand and OM. No. 389/UJVNL/01/P.N./C-18 dated 20.01.2025 issued by Managing Director, UJVNL Ltd. and Director Energy Cell are annexed herewith and marked as **ANNEXURE “8”** [Pg. 29 to. 31]

15.That it is submitted that on physical inspection of the Project in question on 27.01.2025 the discharge of the Saryu River upstream of the diversion site was found to be 1.92 cumec. and the discharge of the river downstream of the diversion site was found 0.45 Cumec which is released as e-flow from the project as on 27.01.2025.

It is also pertinent to state here that as per the aforesaid inspection report dt. 27/01/2025 that Gauge & discharge site (instrument for measurement of discharge) has not been established at the project site by M/s Parvatiya Power Limited. Further, there is no instrument installed at diversion Site for measurement of e-flow. The representative of M/s Parvatiya Power Limited present at the site has informed that at present the measurement of environmental flow is done manually on daily basis.

16.The true copy of Inspection Report dated 27.01.2025 on assessment of e-flow for Loharkhet Small Hydroelectric Project is annexed herewith and marked as **ANNEXURE “9”** [Pg. 32 to. 36]

17.That it is submitted that as evident from the Report dated 27.01.2025, the e-flow (0.45 Cumec) released from the project is more than the minimum e-flow (0.21 Cumec) from the Project in question. Hence, in so far as record of data of lean season flow and methodology of calculation of minimum e-flow based on the said record, the requirement as per the directions of this Hon'ble Tribunal are being met.

18.That although the compliance of minimum e-flow is indicated on the basis of record, however to ensure the continuous compliance of the order dated 05/06/2018 of Government of Uttarakhand and order of this Hon'ble Tribunal on the projects site, directions have been issued to the

Respondent no. 4 by Energy Department, Government of Uttarakhand (answering respondent) vide letter dated 14/02/2025 for installing appropriate instrument for discharge measurement so that continuous verifiable data is effectively collected and reported to Energy Cell, Government of Uttarakhand. This instrument would have to be installed within a period of one month from the 14/02/2025. The true copy of the letter dated 14/02/2025 is annexed herewith as marked as **ANNEXURE** **“10”** [Pg. 37]

19. In view of the aforesaid, it is therefore respectfully prayed that this Hon'ble Tribunal may pass appropriate orders in the present Application.



FILED BY:

[ARJUN GARG]

ADVOCATE FOR RESPONDENT NO. 2

NEW DELHI

DATED:15.02.2025



**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
EXECUTION APPLICATION NO. 45 OF 2024
IN
ORIGINAL APPLICATION NO. 498 OF 2015**

IN THE MATTER OF:

GANESH SINGH PANCHAL

...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS.

...RESPONDENTS

AFFIDAVIT

I, R. Meenakshi Sundaram, Principal Secretary, Energy and Alternative Energy, Government of Uttarakhand, do hereby solemnly affirm and state on oath as under: -

1. That I am the Principal Secretary, Energy and Alternative Energy, Government of Uttarakhand, Respondent No. 2 in the above matter and I am conversant with the facts and circumstances of the case. As such I am authorized and competent to swear this affidavit.
2. That I have read and understood the contents of the accompanying Response and I state that the contents thereof are true and correct to my knowledge and based on information received from record.
3. Annexures filed with the Response are true copies of their respective originals.



DEPONENT

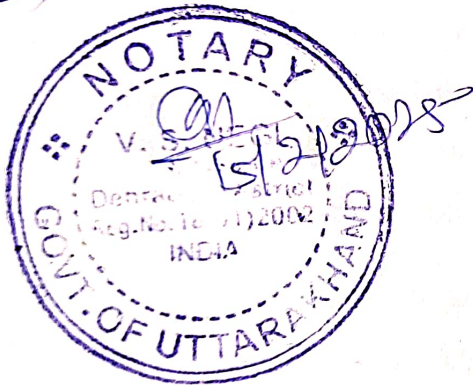
(R. Meenakshi Sundaram)
Principal Secretary,
Energy and Renewal Energy,
Planning and Housing Department,
Government of Uttarakhand

VERIFICATION

I, the deponent above named, do hereby verify that the contents of the above affidavit are true and correct, no part of it is false and nothing material has been concealed there from.

Verified at D. Dwar on this the 15 day of Feb. 2025.

Identified by
24890
(24890)



[Handwritten Signature]

DEPONENT

(R. Meenakshi Sundaram)
Principal Secretary,
Energy and Renewal Energy,
Planning and Housing Department,
Government of Uttarakhand

ATTESTED
[Signature]
S. NEGI
Advocate & Notary,
Plot Compound 1, D.D.

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ANNEXURE/1

Original Application No. 498 of 2015
(M.A. No. 628/2016)

IN THE MATTER OF:

Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.

**CORAM : HON'BLE MR. JUSTICE SWATANTER KUMAR, CHAIRPERSON
HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE, JUDICIAL MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN, EXPERT MEMBER**

Present:	Applicant:	
	Respondent No. 1 :	Ms. Shibani Ghosh, Adv. for Intervenor Mr. Divya Prakash Pande , Adv.
	Respondent Nos. 15&26:	Mr. Mukesh Verma, Adv. Mr. Nishe Rajen Shonker and Ms. Anu K. Joy, Advs. for State of Kerala
	Respondent No. 19:	Ms. K. Enatoli Sema, Adv. For Nagaland SPCB and Mr. Amith J, Adv.,
	Respondent No. 22:	Mr. Shiv Mangal Sharma, AAG, Mr. Saurabh Rajpal, Adv., and Mr. Adhiraj Singh, Adv. for State of Rajasthan
		Respondent Nos. 28&29: Mr. Nikhil Nayyar, Adv., Ms. Smriti Shah, Advs. for APPCB & TSPCB
		Mr. G.M. Kawoosa, Adv. and Ms. Palak Mittal, Adv. for State of J&K
		Mr. Guntur Prabhakar, Mr. Pramod Kumar and Mr. Gautam Prakhakar, Advs. for State of AP
		Mr. Devraj Ashok, Adv. for State of Karnataka
		Mr. A.K. Panda and Mr. M. Paikaray, Advs. for SPCB, Odisha
	Respondent No. 37:	Mr. Atul Jha, Adv. For State of Chhattisgarh
		Mr. Ranjan Mukherjee and Ms. Aprajita Mukherjee, Advs. For State of Meghalaya
		Mr. Raja Chatterjee and Mr. Chanchal Kumar Ganguly, Advs., Mr. Piyush Sachdev, Adv. for State of WB
		Mr. Aruna Mathura, Mr. Avneesh Arputham, Ms. Simran Jeet and Ms. Anuradha Arputham, Advs. For State of Sikkim
		Mr. Edward Belho, Mr. K. Luikang Michael and Mr. Hoineithiam, Advs. for State of Nagaland
		Ms. Yogmaya Agnihotra, Adv. for CECB
		Ms. Priyanka Sinha, Adv. for State of Jharkhand
		Mr. Anil Shrivastav, Mr. Rituraj Biswas and Ms. Sujaya Bardhan, Advs. for State of Arunachal Pradesh
		Mr. Tayenjam Momo Singh, Adv. for Meghalaya SPCB
		Mr. Sapam Biswajit Meitei and Mr. Naresh Kumar Gaur, Advs. for MPCB
		Mr. Gopal Singh, Mr. Rituraj Biswas, Advs. for State of Tripura
		Mr. Dhruv Pal and Mr. Himanshu Pal, Advs. for State of Gujarat & GSPCB
		Mr. Ajay Marwah, Adv. for HPSPCB
		Mr. Gautam Singh, Adv. for Mr. Shoeab Alam, Adv. for State of Bihar
		Mr. R. Rakesh Sharma, Adv. For State of Tamil Nadu & TN Pollution Control Board
		Mr. Rajul Shrivastav, Adv. for MPPCB
		Mr. V.K. Shukla, Adv. and Ms. Vijay Laxmi, Adv. for State of MP
		Mr. Amrit Agarwal and Ms. Asha N. Basu, Advs. for WBPCB

Mr. Ravin Dubey, Adv.
 Mr. Utkarsh Sharma, Adv. for State of UP
 Mr. Gaurav M. Liberhan, AAG, State of Punjab
 Mr. Jogy Scaria, Adv., Mr. Reegan S. Bal and Ms. Beena Victor, Adv. for Kerala State Pollution Control Board
 Mr. Shuvodeep Roy, Adv. and Mr. Sayooj Mohandas M., Adv. for State of Assam and ASPCB
 Mr. Rajkumar, Adv. for Central Pollution Control Board
 Mr. Anil Grover, AAG, Mr. Rahul Khurana, Mr. Sandeep Yadav and Mr. Mishal Vij, Adv. for HSPCB
 Mr. Naginder Benipal, Adv. for PPCB
 Mr. B.V. Niren, Adv. and Mr. Vinayak Gupta, Adv.

	Date and Remarks	Orders of the Tribunal
	<p>Item No. 21</p> <p>August 09, 2017</p> <p>sn</p>	<p>The Learned Counsel appearing for Ministry of Environment, Forest and Climate Change submits that the Ministry has already completed river basin study of 6 river basins i.e. Siang River Basin, Twang River Basin, Bichom River Basin, Subansiri River Basin, Dibang River Basin and Lohit River Basin and upon study the Ministry has recommended the minimum flow of the river to be 18% of the average of lean season flow of the river. However, in some of the cases, it has stated to be even 20%.</p> <p>The Tribunal in the recent Judgment pronounced on river Ganga had directed 20% minimum environment flow to be maintained from Haridwar onwards on the basis of the average lean season flow. In light of the above and the clear stand being taken by the Ministry, we direct that all the rivers in the Country shall maintain minimum 15 % to 20% of the average lean season flow of that river. However, whichever State is unable to adhere to this average percentage, in that event we grant liberty to that State Government to move the Secretary, Ministry of Environment, Forest and Climate Change who shall in</p>

	<p>Item No. 21</p> <p>August 09, 2017</p> <p>sn</p>	<p>consultation with the Ministry of Water Resources examine such a representation and if it is desirable to fix any lower percentage than the percentage aforesaid, then it will pass appropriate order. The order should be reasoned and thereafter it would be left to the discretion of the State concerned to follow the directions of the Ministry in accordance with law.</p> <p>We also grant liberty to the Applicant to move the Ministry of Environment, Forest and Climate Change if it has material with them in respect of any river of the country, which should have minimum environment flow in excess of 20%. If such representation is moved the same shall be disposed of by the Committee headed by Secretary in the Ministry of Environment, Forest and Climate Change in accordance with law.</p> <p>With the above direction, Original Application No. 498 of 2015 stands disposed of without any order as to cost.</p> <p><u>M.A. No. 628 of 2016</u></p> <p>This Application does not survive for consideration as the main Application itself stands disposed of.</p> <p>Thus, M.A. No. 628 of 2016 stands disposed of accordingly.</p> <p>.....,CP (Swatanter Kumar)</p> <p>.....,JM (Raghuvendra S. Rathore)</p> <p>.....,EM (Bikram Singh Sajwan)</p>
--	--	--

प्रेषक,

राधिका झा,
सचिव,
उत्तराखण्ड शासन।

ANNEXURE /2

सेवा में,

समस्त विकासकर्ता (सूची संलग्न),
जल विद्युत परियोजनायें,
उत्तराखण्ड।

ऊर्जा अनुभाग-01

देहरादून : दिनांक : 5 जून, 2018

विषय :- मा0 राष्ट्रीय हरित अधिकरण (एन0जी0टी0) के आदेश दि0 09.08. 2017 के अन्तर्गत नदियों में न्यूनतम पर्यावरणीय प्रवाह छोड़े जाने के सम्बन्ध में।

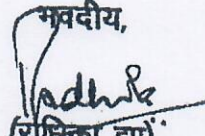
महोदय,

मा0 राष्ट्रीय हरित अधिकरण (एन0जी0टी0) के द्वारा मूल आवेदन सं0-498/2015 (एम0ए0 सं0-628/2016) पुष्प सैनी बनाम पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार एवं अन्य, में नदियों में न्यूनतम पर्यावरणीय प्रवाह (Minimum Environmental Flow) के सम्बन्ध में दि0-09-08-2017 को निम्न आदेश पारित किया गया है :-

"We direct that all the rivers in the country shall maintain minimum 15% to 20% of the average lean season flow of that river."

इस सम्बन्ध में सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड के पत्रांक-यूईपीपीसीबी/एच0ओ0/सा0-183-139/2017/4218-781 दिनांक 13-09-2017 के माध्यम से उक्त आदेश का अनुपालन किये जाने हेतु आदेश निर्गत किये गए हैं।

तत्क्रम में मुझे यह कहने का निदेश हुआ है कि उत्तराखण्ड में स्थित समस्त जल विद्युत परियोजनाओं के बांध/बैराज/वियर से नदियों में सम्बन्धित विकासकर्ताओं द्वारा मा0 राष्ट्रीय हरित अधिकरण के आदेश दिनांक 09-08-2017, पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह बनाये रखने के दृष्टिगत निरंतर न्यूनतम 15 प्रतिशत लीन सीजन फ्लो छोड़ना सुनिश्चित किया जायेगा।


भवदीय,

(राधिका झा)
सचिव

संख्या- 708 (2)/1/2018-05/24 (रिट)/2016, तददिनांक।

प्रतिलिपि निम्नलिखित को प्रेषित :-

1. संयुक्त सचिव (पी0एम0ओ0) भारत सरकार, नई दिल्ली।
2. संयुक्त सचिव (हाइड्रो), ऊर्जा मंत्रालय, भारत सरकार, श्रम शक्ति भवन, रफी मार्ग, नई दिल्ली।
3. संयुक्त सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, नई दिल्ली।
4. संयुक्त सचिव, जल संसाधन नदी विकास एवं गंगा संरक्षण मंत्रालय, भारत सरकार, नई दिल्ली।
5. सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून।
6. प्रबन्ध निदेशक, यू0जे0वी0एन0लि0 देहरादून कृपया सम्बन्धित विकासकर्ताओं से समन्वय स्थापित कर कृत कार्यवाही से शासन को अवगत कराना सुनिश्चित करें।
7. निदेशक-ऊर्जा सैल, उत्तराखण्ड, देहरादून कृपया सम्बन्धित विकासकर्ताओं से समन्वय स्थापित कर कृत कार्यवाही से शासन को अवगत कराना सुनिश्चित करें।

आज्ञा से,


(प्रकाश चन्द्र जोशी)
उप सचिव

प्रेषक,
आर० मीनाक्षी सुन्दरम्,
सचिव,
उत्तराखण्ड शासन।

ANNEXURE/3

सेवा में,
निदेशक,
मै० पर्वतीय पावर लि०,
गांधी चौक,
रानीखेत-263 648।

ऊर्जा अनुभाग-01

देहरादून : दिनांक : 29 सितम्बर, 2022

~~2022~~

विषय :- लोहारखेत लघु जल विद्युत परियोजना की वर्तमान क्षमता 4.8 मेगावॉट से 7.8 मेगावॉट किये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक अपने कार्यालय पत्र सं०-560/PPPL Doc./138/20 दि०-07 दिसम्बर, 2020 तथा PPPL/Capacity Enhancement/131 दि०-14 दिसम्बर, 2019 आदि का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से जनपद बागेश्वर के सरजू नदी की सहायक नदी कालीगंगा पर स्थित लोहारखेत जल विद्युत परियोजना की वर्तमान क्षमता को 4.8 मेगावॉट से 7.8 मेगावॉट किये जाने का अनुरोध किया गया है।

इस सम्बन्ध में प्रकरण पर सम्यक विचारोपरान्त मुझे यह कहने का निदेश हुआ है, कि उक्त उल्लिखित जल विद्युत परियोजना की क्षमता की क्षमतावृद्धि 4.8 मेगावॉट से 7.8 मेगावॉट किये जाने पर अनुमोदन निम्न शर्तों के अधीन प्रदान की जाती है :-

1. विकासकर्ता द्वारा ऊर्जा विभाग के अधिसूचना सं०-1381(1)/1(2)/2012-04(8)-107-2007 दि०-21 सितम्बर, 2012 के अनुसार 4.8 मे०वा० क्षमता से अतिरिक्त 03 मे०वा० क्षमता वृद्धि के फलस्वरूप प्रीमियम एवं रॉयल्टी देय होगा। दि०-31 मार्च, 2023 की गणनानुसार प्रीमियम की धनराशि अनुमानित रू० 1,94,74,068.00 एवं 03 मेगावॉट क्षमता वृद्धि से विद्युत उत्पादन के सापेक्ष 3 प्रतिशत वृद्धि करते हुये परियोजना परिचालन के 16वें वर्ष से अनुमानित 19.143 प्रतिशत रॉयल्टी देय होगी।
2. विकासकर्ता द्वारा डी०पी०आर० में दर्शायी गई परियोजना की वर्ष 2017 के अनुसार कुल लागत रू० 28.76 करोड़ (With Escalation & IDC) से भविष्य में यदि किसी भी प्रकार का परिवर्तन होने पर, पुनः शासन को अवगत कराना होगा।
3. विकासकर्ता द्वारा परियोजना के विभिन्न अवयवों हेतु सभी आवश्यक भूमि एवं भूगर्भीय परीक्षण परियोजना के विस्तृत परिकल्पन/अभियन्त्रण से पूर्व कराये जायेंगे तथा तदनुसार ही परियोजना निर्माण प्रारम्भ किया जाएगा।

I/67250/2022

4. विकासकर्ता द्वारा परियोजना के निर्माण के दौरान विशेष स्थलीय परिस्थितियों एवं अन्यथा की स्थिति में डी0पी0आर0 में प्रस्तावित संरचनाओं से भिन्न संरचनाओं के निर्माण पर शासन को अवगत कराना होगा।
5. विकासकर्ता द्वारा भविष्य में परियोजना से सम्बन्धित किसी भी प्रकार के अन्वेषण/निरीक्षण कार्य कराये जाने पर उनकी रिपोर्ट उत्तराखण्ड शासन को प्रेषित किया जाएगा।
6. परियोजना के क्रियान्वयन से पूर्व परियोजना से उत्पादित होने वाली ऊर्जा के निस्सरण हेतु विकासकर्ता द्वारा राज्य के सम्बन्धित विभाग/निगम/अन्य संस्थानों से पुष्टि एवं अनुबन्ध किया जाएगा।
7. विकासकर्ता द्वारा परियोजना के निर्माण हेतु प्रस्तावित खनन स्रोत अथवा नदी तल की सामग्री के उपयोग से पूर्व उनकी गुणवत्ता एवं उपयुक्तता के लिये सभी आवश्यक जांच कर ली जाएगी तथा परीक्षण में उपयुक्त पाये जाने पर उपयोग की जाएगी। प्रस्तावित खनन स्रोत अथवा नदी तल की सामग्री का उपयोग, आवश्यक संवैधानिक स्वीकृति प्राप्त करने के उपरान्त ही किया जाएगा।
8. विकासकर्ता द्वारा परियोजना को समयबद्ध रूप से पूर्ण करने हेतु आधुनिक उपकरण एवं साफ्टवेयर के उपयोग से परियोजना का अनुश्रवण (Monitoring) किया जाएगा।
9. विकासकर्ता द्वारा सरयू नदी घाटी हेतु की गई संचयी पर्यावरणीय प्रभाव आंकलन में दिये गये संस्तुतियों का पालन किया जाएगा।
10. विकासकर्ता द्वारा परियोजना की खुदाई से उत्पन्न हुए मलबे का नियमानुसार उचित एवं उपयुक्त व्यवस्था के अन्तर्गत निस्तारण किया जाएगा।
11. विकासकर्ता द्वारा पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह रखने के दृष्टिगत निरन्तर न्यूनतम 15% लीन सीजन प्लो अथवा भविष्य में राज्य सरकार/भारत सरकार के निर्देशानुसार, जो भी अधिक होगी, आवश्यक निरन्तर न्यूनतम जल की मात्रा अवश्य ही नदी में छोड़ी जाएगी।
12. विकासकर्ता द्वारा जल विद्युत परियोजनाओं के विकास एवं निर्माण से सम्बन्धित उत्तराखण्ड सरकार एवं भारत सरकार द्वारा जारी की गई एवं भविष्य में जारी की जाने वाली विभिन्न नीतियों एवं दिशा-निर्देशों का समय-समय पर कड़ाई से पालन किया जाएगा।
13. वर्तमान में उत्तराखण्ड सरकार द्वारा स्थानीय क्षेत्र विकास कोष नीति अनुमोदन हेतु प्रक्रियाधीन है। परियोजना की डी0पी0आर0 में आगणित टैरिफ में स्थानीय क्षेत्र विकास कोष नीति का प्राविधान नहीं लिया गया है, जिसे नीति लागू होने पर सम्मिलित करते हुए पुनरीक्षित टैरिफ की गणना की जायेगी एवं नीति में दिये गये प्राविधानों का पालन किया जायेगा।

I/67250/2022

14. विकासकर्ता द्वारा परियोजना के विकास एवं निर्माण की त्रैमासिक प्रगति रिपोर्ट उत्तराखण्ड शासन को प्रेषित की जाएगी। पुनः उत्तराखण्ड शासन को किसी भी समय परियोजना की प्रगति रिपोर्ट की आवश्यकता पडने पर विकासकर्ता द्वारा अविलम्ब उपलब्ध करायी जायेगी।
15. विकासकर्ता के द्वारा बढी हुई क्षमता के सापेक्ष अनुपूरक क्रियान्वयन अनुबन्ध हस्ताक्षरित किया जाना होगा।
16. विकासकर्ता द्वारा उपरोक्तानुसार शर्तों को समावेशित करते हुए परियोजना की नवीनीतम डी0पी0आर0 की 03 प्रतियां (सॉफ्ट एवं हार्ड कॉपी) में शासन को उपलब्ध कराया जाना सुनिश्चित किया जायेगा।

भवदीय,

Signed by R. Meenakshi

Sundaram

Date: 29-09-2022 16:40:39

सचिव।

संख्या- /1-1/2022-04(08)/45/2004, तददिनांक।

प्रतिलिपि :-

1. निदेशक, ऊर्जा सैल, देहरादून को इस आशय के साथ प्रेषित कि उक्तानुसार सम्बन्धित विकासकर्ता से यथोचित औपचारिक कार्यवाहियां सुनिश्चित कर कृत कार्यवाही की सूचना अभिलेखीय साक्ष्यों सहित शासन को उपलब्ध कराने का कष्ट करें। प्रीमियम एवं रॉयल्टी का पुनः नियमानुसार आंकलन कर सम्बन्धित विकासकर्ता की सहमति एवं निर्धारित धनराशि जमा कराना सुनिश्चित करने का कष्ट करें।
2. गार्ड फाईल।

आज्ञा से,

(रंजना राजगुरु)
अपर सचिव।



मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड ANNEXURE/4

"गौरा देवी पर्यावरण भवन"
46वीं, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून
E-mail : ukpcbteqcell@gmail.com, दूरभाष 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-837/2025/1481

दिनांक 03.01.2025

कोर्ट मेटर

ई-मेल/स्पीड पोस्ट द्वारा

सेवा में,

प्रबन्ध निदेशक
उत्तराखण्ड जल विद्युत निगम लि0
महारानी बाग, जी.एम.एस. रोड
देहरादून-248006
E-mail ID- md@ujvnl.com, mdujvnl@ujvnl.com

Diary No. 76 /MD/UJVNL/ E-23
Date 04/01/2025

विषय:- पर्वतीय पॉवर लि0 (4.8 MW) मुनार, लोहारखेत द्वारा छोड़े जाने वाले प्रतिदिन न्यूनतम पर्यावरणीय प्रवाह ई-प्लो के सम्बन्ध में।

महोदय,

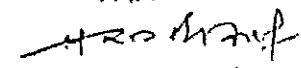
उपरोक्त विषयक प्रकरण पर मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 1292/2024 में पारित आदेश दिनांक 25.11.2024 का सन्दर्भ ग्रहण करना चाहें। मा0 राष्ट्रीय हरित अधिकरण द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं:-

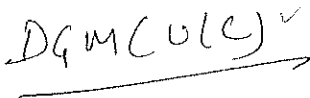
6. Office shall issue notices to the above respondents who shall file their reply with regard to the compliance of Tribunal's order dated 09.08.2017 passed in O.A. No.498/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. Within one month from the date of receipt of notice.

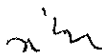
तत्कम में इस कार्यालय द्वारा दिनांक 16.12.2024 को इकाई का निरीक्षण किया गया निरीक्षण में पाया गया कि "मै0 पर्वतीय पॉवर प्रा0 लि0 (4.8 MW) मुनार परियोजना द्वारा न्यूनतम पर्यावरणीय प्रवाह (ई-प्लो) के आंकलन हेतु इनटेक प्वाइंट पर कोई भी श्राव मापक यंत्र अधिष्ठापित नहीं किया गया है। निरीक्षण के दौरान इकाई प्रतिनिधि द्वारा अवगत कराया गया कि प्लांट के संचालन की स्थिति में इनटेक चैनल से 15 प्रतिशत विद्युत लोड कम कर टरबाईन मशीन चलाने हेतु पानी टनल में लेकर विद्युत उत्पादन किया जाता है तथा 15 प्रतिशत पानी ओवर फ्लो के रूप में नदी में वापस प्रवाहित होता है। जिसे इनटेक प्वाइंट पर बने गेट से नियंत्रित किया जाता है।" जिससे उपरोक्त निरीक्षण में यह सत्यापित नहीं हो पाया कि परियोजना द्वारा कितनी मात्रा में जलप्रवाह छोड़ा जा रहा है।

मा0 अधिकरण द्वारा मूल आवेदन सं0 491/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. में पारित आदेश के अनुपालन हेतु आपसे अपेक्षित है कि प्रश्नगत मै0 पर्वतीय पॉवर प्रा0 लि0 जल विद्युत परियोजना, मुनार, लोहारखेत, बागेश्वर द्वारा छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रभाव ई-प्लो का विवरण मानदण्डों सहित इस कार्यालय को उपलब्ध कराना चाहें जिससे मा0 राष्ट्रीय हरित अधिकरण का अनुपालन सुनिश्चित किया जाय। प्रकरण पर अगली सुनवाई दिनांक 15.01.2025 को नियत है।

भवदीय


(डा0 पराग मधुकर घकाते)
सदस्य सचिव





ANNEXURE/5

No: 03/Dir. U.C./U.C./IPP/P-33

To
M/s Parvatiya Power Ltd.
Loharket, Bageshwar

Energy Cell, Energy Department, Dehradun

Date: 07.01.2024

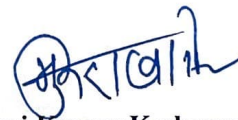
Subject: Regarding daily minimum e-flow release from Loharkhet SHP (4.8 MW).

Sir,

With reference to aforesaid subject please refer letter dated 03.01.2024 of Uttarakhand Pollution Control Board, vide which UKPCB inform that they visited your project on 16.12.2024 and there is no measurement instrument has been installed in your project for examine e-flow.

In this regard it is to inform you that e-flow is strictly to be maintained as per GoUK order dated 05.06.20218 by all the hydro power developers to maintain river ecology and other purposes.

Hence in view of the above, it is requested to please provide the detailed mechanism to calculate e-flow and procedure of e-flow release from your project which was submitted by your office monthly to this office. Information shall be submitted by today itself so that the same shall be furnished to Uttarakhand Pollution Control Board.



(Manoj Kumar Kesharwani)
Expert (Technical), Energy Cell, GoUK
Email- urjapmo@gmail.com



204

मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"

21

46बी, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून
E-mail: ukpctegc@cell4@gmail.com, दूरभाष 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-837/2025/1484

दिनांक 03.01.2025
कोर्ट मैटर

ई-मेल/स्पीड पोस्ट द्वारा

सेवा में,

प्रबन्ध निदेशक
उत्तराखण्ड जल विद्युत निगम लि0
महारानी बाग, जी.एम.एस. रोड
देहरादून-248006
E-mail ID- md@ujvnl.com, mdujvnl@ujvnl.com

Diary No. 76 /MD/UJVNL/ E-23
Date 04.01.2025

विषय- पर्वतीय पॉवर लि0 (4.8 MW) मुनार, लोहारखेत द्वारा छोड़े जाने वाले प्रतिदिन न्यूनतम पर्यावरणीय प्रवाह ई-फ्लो के सम्बन्ध में।

महोदय,

उपरोक्त विषयक प्रकरण पर मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 1292/2024 में पारित आदेश दिनांक 25.11.2024 का सन्दर्भ ग्रहण करना चाहें। मा0 राष्ट्रीय हरित अधिकरण द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं:-

6. Office shall issue notices to the above respondents who shall file their reply with regard to the compliance of Tribunal's order dated 09.08.2017 passed in O.A. No.498/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. Within one month from the date of receipt of notice.

तत्काल में इस कार्यालय द्वारा दिनांक 16.12.2024 को इकाई का निरीक्षण किया गया निरीक्षण में पाया गया कि "मै0 पर्वतीय पॉवर प्रा0 लि0 (4.8 MW) मुनार परियोजना द्वारा न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) के आंकलन हेतु इनटेक प्वाइंट पर कोई भी श्राव मापक यंत्र अधिष्ठापित नहीं किया गया है। निरीक्षण के दौरान इकाई प्रतिनिधि द्वारा अवगत कराया गया कि प्लांट के संचालन की स्थिति में इनटेक चैनल से 15 प्रतिशत विद्युत लोड कम कर टरबाईन मशीन चलाने हेतु पानी टनल में लेकर विद्युत उत्पादन किया जाता है तथा 15 प्रतिशत पानी ओवर फ्लो के रूप में नदी में वापस प्रवाहित होता है। जिसे इनटेक प्वाइंट पर बने गेट से नियंत्रित किया जाता है।" जिससे उपरोक्त निरीक्षण में यह सत्यापित नहीं हो पाया कि परियोजना द्वारा कितनी मात्रा में जलप्रवाह छोड़ा जा रहा है।

मा0 अधिकरण द्वारा मूल आवेदन सं0 491/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. में पारित आदेश के अनुपालन हेतु आपसे अपेक्षित है कि प्रश्नगत मै0 पर्वतीय पॉवर प्रा0 लि0 जल विद्युत परियोजना, मुनार, लोहारखेत, बागेश्वर द्वारा छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रभाव ई-फ्लो का विवरण मानदण्डों सहित इस कार्यालय को उपलब्ध कराना चाहें जिससे मा0 राष्ट्रीय हरित अधिकरण का अनुपालन सुनिश्चित किया जाय। प्रकरण पर अगली सुनवाई दिनांक 15.01.2025 को नियत है।

DGM(CO/C)

in

मवदीय

(डा0 पराग मधुकर घकाते)
सदस्य सचिव

Parvatiyapower e flow compliance

Parvatiya Power Ltd Ppl <loharkhethep@yahoo.in>
To: Urja PMO <urjapmo@gmail.com>

Thu, Jan 9, 2025 at 9:37 AM

Dear Sir,

With reference to your letter No. 03/Dir. U.C./U.C./IPP/P-33 dated 07.01.2024 regarding the daily minimum e-flow release from the Loharkhet SHP (4.8 MW), we would like to acknowledge the communication received and the observations made by the Uttarakhand Pollution Control Board (UKPCB) regarding the lack of a measurement instrument at the site.

We sincerely apologize for the oversight in not installing the required e-flow measurement instrument. We like bring in your notice that is past we had installed the measurement equipment, but due to flood it got washed away. We assure you that we are taking immediate corrective actions to ensure compliance with the GoUK order dated 05.06.2018, which mandates strict adherence to the prescribed e-flow requirements for maintaining river ecology and other related purposes.

In response to your request, we are submitting the following procedure for calculating e-flow in the absence of measurement equipment and the mechanism for its release from the Loharkhet SHP:

- As per design data for generating 1 KW, we require a flow of 0.0006 cubic meters per second (qmec).
- During the lean period, average water flow is around 1.473 qmec. 15% of the lean period water flow is calculated to be 0.221 qmec.
- To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 qmec. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.

We are in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.

We understand the importance of this matter and assure you of our commitment to compliance. Please feel free to contact us if any further clarification or action is needed.

Thank you for your understanding and support.

Sincerely,
Parvatiya Power Ltd.

On Tuesday 7 January, 2025 at 02:31:21 pm IST, Urja PMO <urjapmo@gmail.com> wrote:

Sir,

With refernce to the above mentioned subject please find enclosed herewith.

Sent from my iPhone



यूजेवीएन लिमिटेड

(उत्तराखण्ड सरकार का उपक्रम)

UJVN LIMITED

(A Govt. of Uttarakhand Enterprise)

कार्यालय प्रबन्ध निदेशक, "उज्ज्वल", महारानी बाग, जी०एम०एस० रोड, देहरादून-248 006 (उत्तराखण्ड), दूरभाष: 0135-2761485, फैक्स: 0135-2761549
Office of the Managing Director, "Ujjwal", Maharani Bagh, G.M.S. Road, Dehradun-248006 (Uttarakhand), Phone: 0135-2761485, Fax: 0135-2761549
CIN No.U40101UR2001SGC025866

ISO 9001:14001 Certified

पत्रांक: 216 / यूजेवीएन / 01 / प्र०नि० / W-1

दिनांक : 10-01-2025

सेवा में

डॉ० पराग मधुकर धकाते
सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46 बी, आई०टी० पार्क,
सहस्त्रधारा रोड, देहरादून।

विषय: पर्वतीय पावर लि० (4.8 मे०वा०) मुनार लोहारखेत द्वारा छोड़े जाने वाले प्रतिदिन न्यूनतम पर्यावरणीय प्रवाह ई-फ्लो के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्रांक यूकेपीसीबी/एच०ओ०/सा०-183-837/2025/1481 दिनांक 03.01.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से आपका द्वारा मै० पर्वतीय पावर प्रा० लि० जल विद्युत परियोजना मुनार, लोहारखेत, बागेश्वर द्वारा छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) का विवरण मानदण्डों सहित आपके कार्यालय को उपलब्ध कराने हेतु अनुरोध किया गया था।

उक्त के क्रम में अवगतनीय है कि मूल आवेदन सं 498/2015 पुष्प सैनी बनाम वन एवं पर्यावरण मंत्रालय एवं अन्य में मा० राष्ट्रीय हरित अधिकरण द्वारा दिनांक 09.08.2017 को नदियों में न्यूनतम पर्यावरणीय प्रवाह हेतु दिये गये आदेश के अनुपालन में उत्तराखण्ड शासन द्वारा अपने कार्यालय ज्ञाप 708 दिनांक 05.06.2018 के माध्यम से राज्य के समस्त जल विद्युत परियोजनाओं के विकासकर्ताओं को पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह रखने के दृष्टिगत निरंतर न्यूनतम 15 प्रतिशत लीन सीजन फ्लो छोड़ने हेतु आदेश निर्गत किये गये थे। उक्त आदेश के अनुपालन में उत्तराखण्ड राज्य में स्थित समस्त जल विद्युत परियोजनाओं के विकासकर्ताओं के द्वारा मासिक आधार पर पर्यावरणीय प्रवाह (ई-फ्लो) की सूचना उपलब्ध करायी जाती है, जिसको संकलित करते हुये मासिक आधार पर उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को उपलब्ध कराई जाती है।

अवगतनीय है कि इस कार्यालय द्वारा अपने पत्रांक 03 दिनांक 07.01.2024 के माध्यम से लोहारखेत जल विद्युत परियोजना के विकासकर्ता मै0 पर्वतीय पावर प्रा0 लि0 को लोहारखेत जल विद्युत परियोजना से छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) की गणना हेतु विस्तृत प्रक्रिया (Machenism) एवं पर्यावरणीय प्रवाह छोड़ने हेतु क्या Procedure अपनाया जाता है के सम्बन्ध में पत्राचार किया गया था।

उपरोक्त के क्रम में विकासकर्ता अपने ई-मेल 09.01.2025 (छायाप्रति संलग्न) के माध्यम से अपना प्रतिउत्तर दिया गया जो कि निम्नवत है:-

We like bring in your notice that is past we had installed the measurement equipment, but due to flood it got washed away. We assure you that we are taking immediate corrective actions to ensure compliance with the GoUK order dated 05.06.2018, which mandates strict adherence to the prescribed e-flow requirements for maintaining river ecology and other related purposes.

In response to your request, we are submitting the following procedure for calculating e-flow in the absence of measurement equipment and the mechanism for its release from the Loharkhet SHP:

- *As per design data for generating 1 KW, we require a flow of 0.0006 cubic meters per second (qmec).*
- *During the lean period, average water flow is around 1.473 qmec. 15% of the lean period water flow is calculated to be 0.221 qmec.*
- *To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 qmec. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.*

We are in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.

उपरोक्त के क्रम में विकासकर्ता द्वारा प्रेषित प्रतिउत्तर एवं इस कार्यालय में उपलब्ध अभिलेखों के अध्ययन उपरांत पाया गया है कि लोहारखेत परियोजना हेतु सरयू नदी का औसत लीन प्रवाह लगभग 1.40 क्यूमेक है। अतः उत्तराखण्ड शासन द्वारा दिनांक 05.06.2018 को पारित आदेश के अनुसार लोहारखेत परियोजना हेतु न्यूनतम पर्यावरणीय प्रवाह लगभग 0.21 क्यूमेक (औसत लीन प्रवाह 1.40 का 15%) आता है। विकासकर्ता द्वारा उक्तानुसार न्यूनतम ई -फ्लो छोड़ते हुये मासिक आधार पर सूचना उपलब्ध कराया जाता है। पर्वतीय पावर लि0 द्वारा लोहारखेत जल विद्युत परियोजना से छोड़े गये पर्यावरणीय प्रवाह (ई-फ्लो) की विगत 03 माह की सूचना संलग्न कर सूचनार्थ प्रेषित है।

संलग्नक-यथोपरि


10.1.25

(डॉ० संदीप सिंघल)
प्रबन्ध निदेशक एवं
निदेशक-ऊर्जा सैल

Parvatiyapower e flow compliance

2 messages

Urja PMO <urjapmo@gmail.com>


Tue, Jan 7, 2025 at 2:31 PM

To: Parvatiya Power Ltd Ppl <loharkhethep@yahoo.in>

Sir,

With refernce to the above mentioned subject please find enclosed herewith.

Sent from my iPhone

 Adobe Scan 7 Jan 2025.pdf
742K

Parvatiya Power Ltd Ppl <loharkhethep@yahoo.in>

Thu, Jan 9, 2025 at 9:37 AM

To: Urja PMO <urjapmo@gmail.com>

Dear Sir,

With reference to your letter No. 03/Dir. U.C./U.C./IPP/P-33 dated 07.01.2024 regarding the daily minimum e-flow release from the Loharkhet SHP (4.8 MW), we would like to acknowledge the communication received and the observations made by the Uttarakhand Pollution Control Board (UKPCB) regarding the lack of a measurement instrument at the site.

We sincerely apologize for the oversight in not installing the required e-flow measurement instrument. We like bring in your notice that is past we had installed the measurement equipment, but due to flood it got washed away. We assure you that we are taking immediate corrective actions to ensure compliance with the GoUK order dated 05.06.2018, which mandates strict adherence to the prescribed e-flow requirements for maintaining river ecology and other related purposes.

In response to your request, we are submitting the following procedure for calculating e-flow in the absence of measurement equipment and the mechanism for its release from the Loharkhet SHP:

- As per design data for generating 1 KW, we require a flow of 0.0006 cubic meters per second (qmec).
- During the lean period, average water flow is around 1.473 qmec. 15% of the lean period water flow is calculated to be 0.221 qmec.
- To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 qmec. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.

We are in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.

We understand the importance of this matter and assure you of our commitment to compliance. Please feel free to contact us if any further clarification or action is needed.

Thank you for your understanding and support.

Sincerely,
Parvatiya Power Ltd.

On Tuesday 7 January, 2025 at 02:31:21 pm IST, Urja PMO <urjapmo@gmail.com> wrote:

Sir,

With refernce to the above mentioned subject please find enclosed herewith.

Sent from my iPhone

जल विधुत परियोजनाओं के बांध/ बैराज /वियर से नदियों में प्रतिदिन छोड़े गये जल प्रवाह का विवरण

माह September वर्ष 2024

जल विधुत परियोजना का नाम एवं क्षमता	पर्वतीय पावर लि० 4.8MW
विकासकर्ता	

1	2	3	4
दिनांक	औसत लीन सीजन प्रवाह (क्यूमेक)	बांध/ बैराज /वियर से नदी में छोड़ा गया जल प्रवाह (क्यूमेक)	कालम 2 के अनुसार छोड़े गये जल प्रवाह का प्रतिशत
1-Sep-21	1.473	2.697	183.096
2-Sep-21	1.473	2.673	181.466
3-Sep-21	1.473	2.684	182.213
4-Sep-21	1.473	2.657	180.380
5-Sep-21	1.473	2.676	181.670
6-Sep-21	1.473	2.694	182.892
7-Sep-21	1.473	2.675	181.602
8-Sep-21	1.473	2.668	181.127
9-Sep-21	1.473	2.669	181.195
10-Sep-21	1.473	2.651	179.973
11-Sep-21	1.473	2.648	179.769
12-Sep-21	1.473	2.644	179.498
13-Sep-21	1.473	2.649	179.837
14-Sep-21	1.473	2.645	179.566
15-Sep-21	1.473	2.647	179.701
16-Sep-21	1.473	2.631	178.615
17-Sep-21	1.473	2.634	178.819
18-Sep-21	1.473	2.632	178.683
19-Sep-21	1.473	2.630	178.534
20-Sep-21	1.473	2.597	176.307
21-Sep-21	1.473	2.548	172.980
22-Sep-21	1.473	2.473	167.889
23-Sep-21	1.473	2.426	164.698
24-Sep-21	1.473	2.341	158.927
25-Sep-21	1.473	2.105	142.906
26-Sep-21	1.473	1.974	134.012
27-Sep-21	1.473	1.523	103.394
28-Sep-21	1.473	1.421	96.470
29-Sep-21	1.473	1.246	84.589
30-Sep-21	1.473	1.187	80.584

Parvatiya Power Ltd.
Loharkhet Hydro Electric Power Plant
Loharkhet, Bageshwar

Parvatiya Power Ltd.
Loharkhet Hydro Electric Power Plant
Loharkhet, Distt. Bageshwar
Uttarakhand

जल विद्युत परियोजनाओं के बांध/ बैराज /वियर से नदियों में प्रतिदिन छोड़े गये जल प्रवाह का विवरण

माह October वर्ष 2024

जल विद्युत परियोजना का नाम एवं क्षमता	पर्वतीय पावर लि० 4.8MW
विकासकर्ता	

1	2	3	4
दिनांक	औसत लीन सीजन प्रवाह (क्यूमेक)	बांध/ बैराज /वियर से नदी में छोड़ा गया जल प्रवाह (क्यूमेक)	कालम 2 के अनुसार छोड़े गये जल प्रवाह का प्रतिशत
1-Oct-23	1.473	1.850	125.594
2-Oct-23	1.473	1.749	118.737
3-Oct-23	1.473	1.542	104.684
4-Oct-23	1.473	1.264	85.811
5-Oct-23	1.473	1.087	73.795
6-Oct-23	1.473	0.989	67.142
7-Oct-23	1.473	0.985	66.870
8-Oct-23	1.473	0.853	57.909
9-Oct-23	1.473	0.754	51.188
10-Oct-23	1.473	0.621	42.159
11-Oct-23	1.473	0.509	34.555
12-Oct-23	1.473	0.397	26.952
13-Oct-23	1.473	0.287	19.484
14-Oct-23	1.473	0.241	16.361
15-Oct-23	1.473	0.231	15.682
16-Oct-23	1.473	0.221	15.003
17-Oct-23	1.473	0.222	15.071
18-Oct-23	1.473	0.221	15.003
19-Oct-23	1.473	0.222	15.071
20-Oct-23	1.473	0.222	15.071
21-Oct-23	1.473	0.221	15.003
22-Oct-23	1.473	0.222	15.071
23-Oct-23	1.473	0.222	15.071
24-Oct-23	1.473	0.222	15.071
25-Oct-23	1.473	0.221	15.003
26-Oct-23	1.473	0.222	15.071
27-Oct-23	1.473	0.222	15.071
28-Oct-23	1.473	0.222	15.071
29-Oct-23	1.473	0.222	15.071
30-Oct-23	1.473	0.221	15.003
31-Oct-23	1.473	0.222	15.071

Parvatiya Power Ltd.

Loharkhet Hydro Electric Power Plant

Loharkhet, Bageshwar

Loharkhet Hydro Electric Power Plant

Loharkhet, Distt. Bageshwar

Uttarakhand

जल विद्युत परियोजनाओं के बांध/ बैराज /वियर से नदियों में प्रतिदिन छोड़े गये जल प्रवाह का विवरण

माह November वर्ष 2024

जल विद्युत परियोजना का नाम एवं क्षमता	पर्वतीय पावर लि० 4.8MW
विकासकर्ता	

1	2	3	4
दिनांक	औसत लीन सीजन प्रवाह (क्यूमेक)	बांध/ बैराज /वियर से नदी में छोड़ा गया जल प्रवाह (क्यूमेक)	कालम 2 के अनुसार छोड़े गये जल प्रवाह का प्रतिशत
1-Nov-23	1.473	0.221	15.003
2-Nov-23	1.473	0.222	15.071
3-Nov-23	1.473	0.221	15.003
4-Nov-23	1.473	0.222	15.071
5-Nov-23	1.473	0.222	15.071
6-Nov-23	1.473	0.221	15.003
7-Nov-23	1.473	0.222	15.071
8-Nov-23	1.473	0.222	15.071
9-Nov-23	1.473	0.222	15.071
10-Nov-23	1.473	0.221	15.003
11-Nov-23	1.473	0.222	15.071
12-Nov-23	1.473	0.222	15.071
13-Nov-23	1.473	0.222	15.071
14-Nov-23	1.473	0.222	15.071
15-Nov-23	1.473	0.221	15.003
16-Nov-23	1.473	0.221	15.003
17-Nov-23	1.473	0.222	15.071
18-Nov-23	1.473	0.221	15.003
19-Nov-23	1.473	0.222	15.071
20-Nov-23	1.473	0.222	15.071
21-Nov-23	1.473	0.222	15.071
22-Nov-23	1.473	0.221	15.003
23-Nov-23	1.473	0.222	15.071
24-Nov-23	1.473	0.222	15.071
25-Nov-23	1.473	0.222	15.071
26-Nov-23	1.473	0.221	15.017
27-Nov-23	1.473	0.221	15.003
28-Nov-23	1.473	0.221	15.003
29-Nov-23	1.473	0.222	15.071
30-Nov-23	1.473	0.221	15.003

Parvatiya Power Ltd.

Loharkhet Hydro Electric Power Plant

Loharkhet, Bageshwar

Loharkhet, Distt. Bageshwar

Uttarakhand

कोर्ट केस/अतिमहत्वपूर्ण।

संख्या-11-1/2025-05/03(रिट)/2024, efile 70643

प्रेषक,

विक्रम सिंह राणा,
संयुक्त सचिव,
उत्तराखण्ड शासन।

ANNEXURE/8

सेवा में,

प्रबन्ध निदेशक/निदेशक,
यूजेवीएन लिमिटेड/ऊर्जा सैल,
देहरादून।

ऊर्जा अनुभाग-1

देहरादून : दिनांक, जनवरी, 2025

विषय: Execution Application No. 45 of 2024 Ganesh Singh Panchal Vs State of Uttarakhand & ors_reg.

महोदय,

कृपया उपर्युक्त विषयक श्री अर्जुन गर्ग, अधिवक्ता, AGA Law, नई दिल्ली के ईमेल दिनांक 15.01.2025 (प्रति संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से विषयगत वाद में दिनांक 15.01.2025 को सुनवाई के दौरान मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित निर्णय के आलोक में अवगत कराया है कि सचिव, ऊर्जा, उत्तराखण्ड शासन (प्रतिपक्षी संख्या-2) की ओर से प्रतिउत्तर दाखिल किये जाने हेतु मा0 अधिकरण द्वारा 04 सप्ताह का समय प्रदान किया गया है तथा प्रकरण में अग्रिम सुनवाई की तिथि 20 फरवरी, 2025 नियत की गयी है।

अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि मा0 राष्ट्रीय हरित अधिकरण के निर्णय दिनांक 15.01.2025 के अनुपालन में सचिव, ऊर्जा, उत्तराखण्ड शासन (प्रतिपक्षी संख्या-2) की ओर से दाखिल किये जाने वाले प्रतिउत्तर निर्धारित प्रारूप में प्राथमिकता के आधार पर अनिवार्यतः 01 सप्ताह के भीतर शासन को उपलब्ध कराने का कष्ट करें, ताकि प्रतिउत्तर समयान्तर्गत मा0 अधिकरण में दाखिल किया जा सके।
संलग्नक-यथोपरि।

भवदीय,

Signed by

Vikram Singh Rana

Date: 16.01.2025 17:29:52
(विक्रम सिंह राणा)

संयुक्त सचिव।

कोर्ट केस/अतिमहत्वपूर्ण।

संख्या-11-1/2025-05/03(रिट)/2024, efile 70643

प्रेषक,

जे०पी० मैखुरी,
अनु सचिव,
उत्तराखण्ड शासन।

सेवा में,

प्रबन्ध निदेशक/निदेशक,
यूजेवीएन लिमिटेड/ऊर्जा सैल,
देहरादून।

ऊर्जा अनुभाग-1

देहरादून : दिनांक, 20 जनवरी, 2025

विषय: Execution Application No. 45 of 2024 Ganesh Singh Panchal Vs State of Uttarakhand & ors reg.

महोदय,

कृपया उपर्युक्त विषयक शासन के पत्र संख्या-268751, दिनांक 16.01.2025 (सुलभ सन्दर्भ प्रति पुनः संलग्न है) का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से विषयगत में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित निर्णय दिनांक 15.01.2025 के अनुपालन में वाद में प्रतिपक्षी संख्या-2, सचिव, ऊर्जा, उत्तराखण्ड शासन की ओर से दाखिल किये जाने वाले प्रतिउत्तर निर्धारित प्रारूप में 01 सप्ताह के भीतर शासन को उपलब्ध कराये जाने हेतु आपको निर्देशित किया गया था, किन्तु इस सम्बन्ध में सम्बन्धित अधिवक्ता श्री अर्जुन गर्ग द्वारा प्रकरण में शासन की ओर से स्थलीय निरीक्षण सहित प्रतिउत्तर दाखिल किये जाने की अपेक्षा की गयी है।

अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि सम्बन्धित अधिवक्ता की गयी अपेक्षानुसार प्रकरण में स्थलीय निरीक्षण सहित प्रतिउत्तर निर्धारित प्रारूप में ससमय शासन को उपलब्ध कराने का कष्ट करें, ताकि प्रतिउत्तर समयान्तर्गत मा० अधिकरण में दाखिल किया जा सके।

संलग्नक-यथोपरि।

भवदीय,

Signed by

Jagdamba Prasad Maikhuri

Date: 20-01-2025 13:19:03

(जे०पी० मैखुरी)

अनु सचिव।



यूजेवीएन लिमिटेड

(उत्तराखण्ड सरकार का उपक्रम)

UJVN LIMITED

(A Govt. of Uttarakhand Enterprise)

कार्यालय प्रबन्ध निदेशक, "उज्ज्वल", महारानी बाग, जी०एम०एस० रोड, देहरादून-248 006 (उत्तराखण्ड), दूरभाष: 0135-2761485, फैक्स: 0135-2761549
Office of the Managing Director, "Ujjwal", Maharani Bagh, G.M.S. Road, Dehradun-248006 (Uttarakhand), Phone: 0135-2761485, Fax: 0135-2761549
CIN No. U40101UR2001SGC025866

ISO 9001:14001 Certified

पत्रांक: 389 / यूजेवीएन / 01 / प्र०नि० / C-18


दिनांक : 20/01/2025

कार्यालय ज्ञाप

उत्तराखण्ड शासन से कार्यालय पत्रांक 268751/I-1/2025-05/03(रिट)/2024 ई फाइल 70643 दिनांक 16.01.2025 मे दिये गये निर्देशों के क्रम में तथा मा० राष्ट्रीय हरित अधिकरण के निर्णय दिनांक 15.01.2025 के अनुपालन में सचिव ऊर्जा, उत्तराखण्ड शासन के द्वारा दाखिल किये जाने वाले प्रतिउत्तर से पूर्व जिला बागेश्वर में स्थित मै० पर्वतीय पावर लि० की लोहारखेत लघु जल विद्युत परियोजना (4.8 मे०वा०) का स्थलीय निरीक्षण कर उत्तराखण्ड शासन के कार्यालय ज्ञाप संख्या 708 दिनांक 05.06.2018 के प्राविधानों के अनुसार परियोजना से छोड़े जा रहे न्यूनतम पर्यावरणीय प्रवाह (E-Flow) का माप/आंकलन किये जाने हेतु निम्न समिति का गठन किया जाता है:-

1. श्री गोपाल सिंह, अधिशासी अभियंता (सिविल), लघु जल विद्युत परियोजनाएँ, यूजेवीएन लि०, धारचूला, पिथौरागढ़।
2. श्री अमित कुमार, सहायक अभियंता (सिविल), यूजेवीएन लि०, धारचूला, पिथौरागढ़।

उक्त समिति द्वारा अपनी आख्या एक सप्ताह के भीतर इस कार्यालय को उपलब्ध कराना सुनिश्चित करेंगे।


20.1.25

(डॉ० संदीप सिंघल)

प्रबन्ध निदेशक, यूजेवीएन लि०/
निदेशक, ऊर्जा सैल

प्रतिलिपि:-

1. सचिव (ऊर्जा), उत्तराखण्ड शासन को सूचनार्थ प्रेषित।
2. निदेशक (परियोजनाये), यूजेवीएन लि०, देहरादून।
3. महाप्रबन्धक (ल०ज०वि० परियोजनायें), यूजेवीएन लि०, देहरादून।
4. सम्बन्धित अधिकारीगण।

Inspection Report on assessment of environmental flow for Loharkhet SHP

Introduction:

The Loharkhet Small Hydroelectric Project (4.8 MW) is a Run of the river project developed by M/s Parvatiya Power Limited. Loharkhet Small Hydroelectric Project is located in Kapkot Block of Bageshwar District of Uttarakhand, the project is situated at a distance of 208 Km from the nearest railway station Kathgodam. The powerhouse of the project is situated on the right bank of the Saryu River near Munar Village on Bageshwar-Kapkot-Munar Road. The diversion site of the project is about 2.5 Km upstream from the powerhouse. 03 (three) units of 1.6 MW each have been installed for power generation in the project.

In compliance with OM no. 389/UJVN/01/P.N./C-18 dated 20.01.2025 of Managing Director, UJVN Ltd and Director, Energy Cell., site inspection of Loharkhet Small Hydroelectric Project (4.8 MW) was conducted on 27.01.2025 by the following officials: -

1. Shri Gopal Singh, Executive Engineer (Civil)
2. Shri Amit Kumar, Assistant Engineer (Civil)

In pursuit to Hon'ble NGT order dated 09.08.2017 in Original Application no. 498 of 2015 (M.A No. 628/2016) Pushp Saini Vs MoEF&CC, GoI and others, Government of Uttarakhand (GoUK) vide their order dated 05.06.2018 directed all the hydro project developers in the State of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects.

As per the latest DPR available of loharkhet SHP, 4-year discharge data from 2013 to 2016 is available in DPR. The 10 daily lean month discharge data (December to March) of Saryu River at Loharkhet Weir site (As per DPR) is given below:

S. No.	Month	No. of Days in a Block	2013	2014	2015	2016
			Cumec	Cumec	Cumec	Cumec
1	Dec	10	1.99	1.96	1.99	1.99
		10	1.99	2.00	1.93	1.95
		11	1.86	1.95	1.79	1.97
2	Jan	10	1.39	1.60	1.41	1.32
		10	1.38	1.52	1.39	1.31
		11	1.37	1.50	1.37	1.25
3	Feb	10	1.37	1.01	1.24	1.41
		10	1.26	1.00	1.13	1.41
		8	1.23	0.97	1.12	1.29
4	Mar	10	1.31	0.76	0.97	0.91
		10	1.46	0.76	0.83	0.88
		11	1.33	0.74	0.88	0.88

Ans
27/01/2025

Ref
27.01.2025

Average Lean season flow year wise (December to March)	1.50	1.31	1.34	1.38
Average Lean season flow (December to March)	1.38			

As per the above data the average lean season flow for loharkhet SHP comes out about 1.38 cumec and 15% of average lean season flow comes out about 0.21 cumec, which will be mandatory to be maintain for e-flow from the project as per GoUK order dated 05.06.2018.

Methodology:

The discharge of the river was measured using the Area-Velocity method with the help of current meter in the upstream and downstream of the diversion site of Loharkhet project.

Observation and Findings:

The discharge of the Saryu River upstream of the diversion site was found 1.92 cumec and the discharge of the river downstream of the diversion site was found 0.45 cumec which is released as environmental flow (E-flow) from the project. The environmental flow (E-flow) 0.45 cumec released from the project on 27.01.2025 is more than the minimum e-flow (0.21 cumec) mandatory to be maintained from the project in compliance to GoUK order dated 05.06.2018.

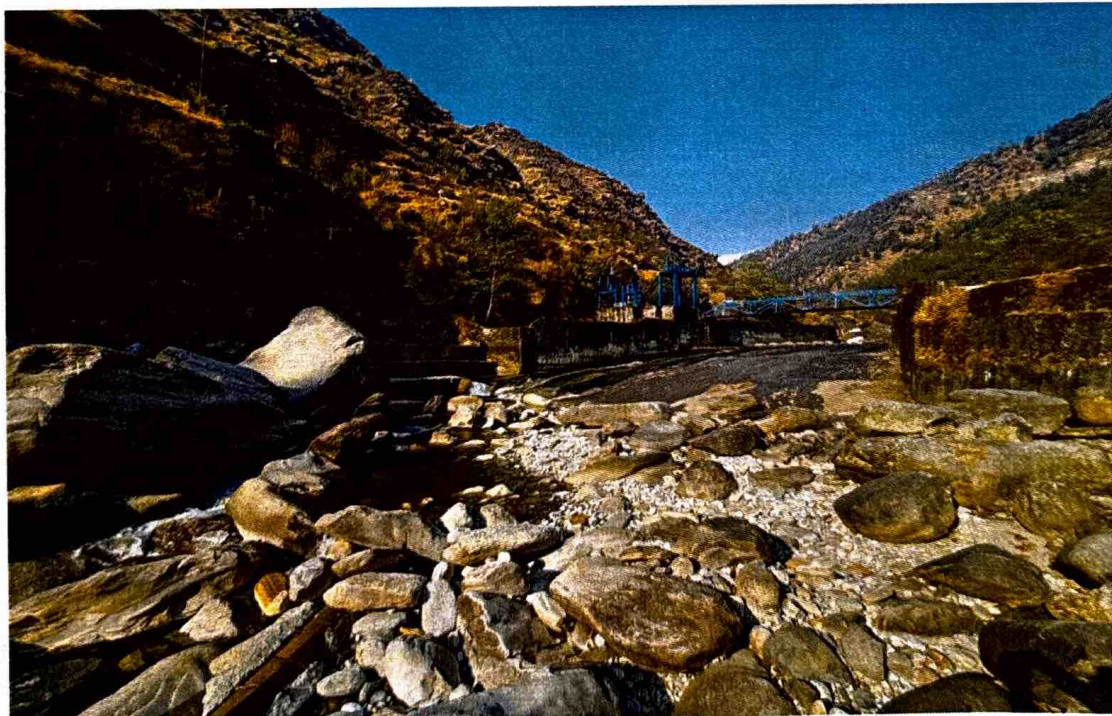
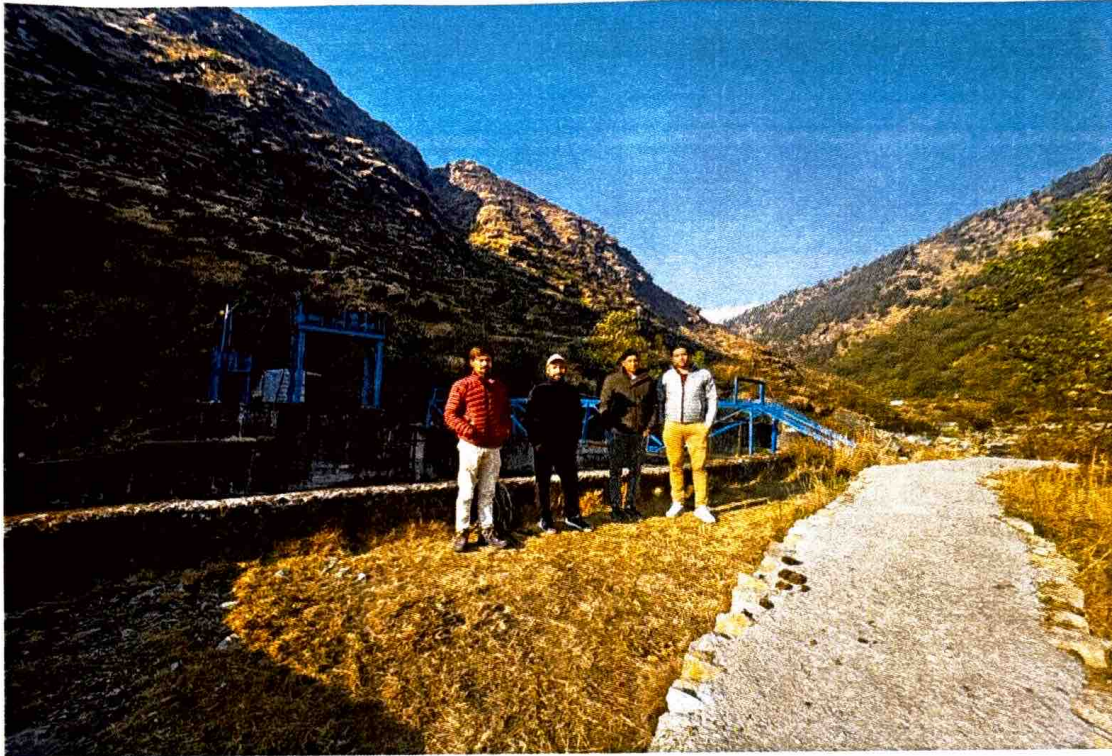
Gauge & discharge site has not been established at the project site by M/s Parvatiya Power Limited. Further, there is no instrument installed at diversion site for measurement of e-flow. The representative of M/s Parvatiya Power Limited present at the site has informed that at present the measurement of environmental flow is done manually on daily basis.

Amit
27/01/2025

(Amit Kumar)
Assistant Engineer (Civil)

Gop
27.01.2025

(Gopal Singh)
Executive Engineer (Civil)



Diversion site

Amk
27/01/2025

Gej
27.01.2025



Measurement of river discharge

Amir
27/01/2025

Ref
27.01.2025



Release of flow from project to river

Def
27/01/2025

Ref
27.06.2025

प्रेषक,

आर० मीनाक्षी सुन्दरम्,
सचिव,
उत्तराखण्ड शासन।

सेवा में,

मै० पर्वतीय पावर लि०,
लोहारखेत, बागेश्वर।

ऊर्जा अनुभाग-1

देहरादून : दिनांक, 14 फरवरी, 2025

विषय: लोहारखेत लघु जल विद्युत परियोजना (4.8 मे०वा०) से न्यूनतम पर्यावरणीय प्रवाह छोड़े जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषय के सन्दर्भ अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण (NGT) द्वारा मूल आवेदन संख्या-498/2015 में नदियों में न्यूनतम पर्यावरणीय प्रवाह के संबंध में दिनांक 09.08.2017 को पारित आदेश के अनुपालन में ऊर्जा विभाग द्वारा पत्र संख्या-708, दिनांक 05.06.2018 के माध्यम से उत्तराखण्ड राज्य में स्थित समस्त जल विद्युत परियोजनाओं के बांध/बैराज/वियर से संबंधित विकासकर्ताओं द्वारा पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह बनाये रखने के दृष्टिगत निरंतर न्यूनतम 15 प्रतिशत लीन सीजन फ्लो छोड़ने हेतु आदेश निर्गत किये गये हैं।

2- उल्लेखनीय है कि Execution application No. 45 of 2024 Ganesh Singh Panchal vs State of Uttarakhand & ors reg. में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित निर्णय दिनांक 15.01.2025 के अनुपालन में शासन स्तर से दिये गये निर्देशानुसार, प्रबंध निदेशक, यूजेवीएन लि०/निदेशक ऊर्जा सैल द्वारा गठित समिति द्वारा दिनांक 27.01.2025 को लोहारखेत परियोजना का स्थलीय निरीक्षण करते हुये अपनी जांच आख्या में अवगत कराया है कि आपके द्वारा अपनी परियोजना से ई-फ्लो की माप दैनिक आधार पर मैनुअल रूप से की जाती है तथा परियोजना क्षेत्र में डिस्चार्ज मापने हेतु कोई Gauge एवं Discharge site स्थापित नहीं की गयी है। साथ ही परियोजना के डाइवर्जन साइट पर भी ई-फ्लो के माप हेतु उचित उपकरण स्थापित नहीं किये गये हैं।

अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) छोड़े जाने की सुनिश्चितता किये जाने हेतु इस पत्र के निर्गत होने की तिथि से एक माह के भीतर लोहारखेत परियोजना के डाइवर्जन साइट पर डिस्चार्ज मापने के लिए उपयुक्त उपकरण/यंत्र स्थापित किये जाए, जिससे कि आपके परियोजना से छोड़े जाने वाली ई-फ्लो के सतत सत्यापित आंकड़ों (Continuous verifiable data) को प्राप्त किया जा सके।

भवदीय,

(आर० मीनाक्षी सुन्दरम्)
सचिव।